

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

C.P. (IB)/803(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: **BANK OF MAHARASHTRA V/s MR.**
SAGAR PRAVINBHAI SHAH

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Meet Pandya i/b Kay Legal And Associates LLP for Petitioner.
2. Adv. Dhruva Gandhi a/w Adv. Dharmesh Joshi, Adv. Harshni Shah i/b T. D. Joshi & Associates appeared for the Personal guarantor.
3. Ms. Kartikee Krgaonkar, Advocate appeared for the Resolution Professional.
4. Learned Counsel for the Personal Guarantor seeks further one-week time to file reply. Time granted.
5. List this matter on **16.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna